

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 119 of 2020

In the matter of:

Surinder Kumar Singal

...Appellant

Vs.

AARKAY Innovation Ltd.

...Respondent

Present

For Appellant:- Mr. Anish Gupta, Advocate

For Respondent:- Mr. Subhash Saini, Mr. Masi Ram, Advocates

ORDER

(Virtual Mode)

08.03.2021: Pursuant to issuance of notice. Mr. Subhash Saini (Practising Company Secretary) appeared on behalf of the Respondent. he may file Reply Affidavit within two weeks and copy of the Reply Affidavit be served to the opponent Counsel before filing. Rejoinder, if any, may be filed within one week thereafter.

List the matter 'For Admission (After Notice)' on **13th April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

SC/Kam